| (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 | | | | | | | | | | |
|---|--|----------------------------|------------|----------------------------|------------|--|-------------------|-----------------|--------------------|--------------------|
| SI. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexur |
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | | | <u>Annexure 1</u> |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | | | | | Annexure 2 |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 4 | 1683969449 | 4 | 1683681351 | 99.38 | | | 288098 | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | <u>Annexure 4</u> |
| 5 | Operational creditors (Workmen) | 1 | 6704 | | | | | | 6704 | <u>Annexure 5</u> |
| 6 | Operational creditors (Employees) | 536 | 103299093 | 1 | 466312 | 0.03 | | | 102832781 | <u>Annexure 6</u> |
| 7 | Operational creditors (Government Dues) | 7 | 432216605 | | | | | | | <u>Annexure 7</u> |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 334 | 245604979 | 29 | 10026840 | 0.59 | | | 235578139 | <u>Annexure 8</u> |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | | <u>Annexure 9</u> |
| Total | | 882 | 2465096830 | 34 | 1694174503 | 100.00 | | | 338705722 | |